

(2022) 10 MAD CK 0046

Madras High Court

Case No: Criminal Original Petition No. 25266 Of 2022

Sivabalan

APPELLANT

Vs

State

RESPONDENT

Date of Decision: Oct. 18, 2022

Acts Referred:

Indian Penal Code, 1860 " Section 229A, 273, 328#Cigarette And Other Tobacco Products
Act, 2003 " Section 7(1), 20(2)

Citation: (2022) 10 MAD CK 0046

Hon'ble Judges: A.D.Jagadish Chandira, J

Bench: Single Bench

Advocate: S.Premakumari, C.E.Pratap

Judgement